

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *536**

TO BE ANSWERED ON THE 11th APRIL, 2017 / CHAITRA 21, 1939 (SAKA)

MODEL POLICE BILL

***536. SHRI RAGHAV LAKHANPAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has prepared a revised Model Police Bill, 2015;**
- (b) if so, the details and the salient features of the said Bill; and**
- (c) the present status thereof ?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): A Statement is laid on the table of the House.

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 536 FOR
11.4.2017 BY SHRI RAGHAV LAKHANPAL REGARDING 'MODEL POLICE BILL.'**

(a) : Yes, Madam.

(b): In line with the changing realities and making 'Police' more responsive, efficient and citizen friendly, the ten attributes of the concept of 'SMART' Policing namely S- Sensitive and Strict; M- Modern and Mobile; A-Alert and Accountable; R-Reliable and Responsive and T- Trained and Techno-savvy, are incorporated in the draft Model Police Bill, 2015. Some other salient features include, privacy in the course of investigation of any case by the police, prohibiting acts of personal servitude in police and the complainant shall have right to be informed from time to time of the Progress of the inquiry.

(c): The draft Model Police Bill has been uploaded on BPR&D's website. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India.
